

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/

Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

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011-28036687 (Fax)

Email: dja@nic.in

No. DJA/Trg./Conf./JO-13/ASJ Spl. Courts/1816/2023/2079

03<sup>rd</sup> April, 2024

To

1. The Principal District & Sessions Judge, HQs, Central, THC
2. The Principal District & Sessions Judge, New Delhi, PHC
3. The Principal District & Sessions Judge, South-West, Dwarka
4. The Principal District & Sessions Judge, West, THC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, South, Saket
7. The Principal District & Sessions Judge, Shahdara, KKD
8. The Principal District & Sessions Judge, North-West, Rohini
9. The Principal District & Sessions Judge, North, Rohini
10. The Principal District & Sessions Judge, South-East, Saket
11. The Principal District & Sessions Judge, North-East, KKD

Sub.: Core Competence Conference for Knowledge, Skill & Perspective Development for ASJs holding Special Courts under MCOCA /UAPA/NIAA/SC & ST Act/RPWDA/PBPTA (Full Strength) on 18<sup>th</sup> May, 2024.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2024, the Delhi Judicial Academy shall be conducting the subject Conference on 18<sup>th</sup> May, 2024 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated to the participants in due course.

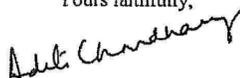
It is requested that the nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 18<sup>th</sup> May, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

  
(Dr. Aditi Choudhary)

Encl.: As above

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

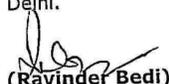
TIS HAZARI COURT: DELHI

No. 2.3183-23190 /JOTP/Gaz./2024

Dated, Delhi the 06.04.2024

As directed copy of letter bearing no. DJA/Trg./JO-13/ASJ Spl. Courts/1816/2023/2079 dated 03.04.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. Sh. Rakesh Kumar-IV, ASJ, Central District, Tis Hazari Courts, Delhi.
2. Sh. Abhishek Goyal, ASJ, Central District, Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

  
(Ravinder Bedi)

District Judge (Commercial Court)  
Officer In-charge Judicial Branch, Central  
**for Principal District & Sessions Judge(HQs)**  
Tis Hazari Court, Delhi.

Annexure 'A'

**Nomination List for  
Core Competance Conference for Knowledge, Skill and Perspective Development  
for  
ASJs holding Special Courts under MCOCA/UAPA/NIAA/SC & ST  
Act/RPWDA/PBPTA (Full Strength)  
on  
18<sup>th</sup> May, 2024**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Sameer Bajpai	ASJ	3	Shahdara	KKD
2	Mr. Pulastya Pramachala	ASJ	3	North-East	KKD
3	Mr. Devinder Kr. Jangala	ASJ	5	New Delhi	PHC
4	Dr. Hardeep Kaur	ASJ	2	New Delhi	PHC
5	Mr. Rakesh Kumar-IV	ASJ	2	Central	THC
6	Ms. Savitri	ASJ	2	North-East	KKD
7	Ms. Vandana Jain	ASJ	3	South-West	Dwarka
8	Mr. Vineet Kumar	ASJ (E-Court)	2	Shahdara	KKD
9	Ms. Shivali Sharma	ASJ	3	West	THC
10	Mr. Lovleen	ASJ	3	South-East	Saket
11	Mr. Ajay Singh Shekhawat	ASJ	2	South-West	Dwarka
12	Mr. Navjeet Budhiraja	ASJ	2	South	Saket
13	Ms. Shefali Sharma	ASJ	2	North	Rohini
14	Mr. Alok Shukla	ASJ+Spl. Judge (NDPS)	2	East	KKD
15	Ms. Ambika Singh	ASJ	2	West	THC
16	Mr. Vikram	ASJ-cum-Special Judge (NDPS)	2	North-West	Rohini
17	Mr. Babru Bhan	ASJ	3	North-West	Rohini
18	Mr. Subhash Kumar Mishra	ASJ	3	East	KKD
19	Mr. Chander Jit Singh	ASJ	3	New Delhi	PHC
20	Mr. Ravindra Kr. Pandey	ASJ	3	South	Saket
21	Mr. Sushil Kumar	ASJ	4	North	Rohini
22	Mr. Abhishek Goyal	ASJ	3	Central	THC
23	Ms. Sheetal Chaudhary Pradhan	ASJ	2	South-East	Saket

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